## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/454

Dated Shillong, the 2<sup>nd</sup> November, 2023 2

It is hereby notified for the information of all concerned that in view of the re-constitution of Benches ordered vide this Registry's notification No. HCM.III/166/2019-Judl./Part-I/453 dated 2<sup>nd</sup> November, 2023, the DIVISION BENCHES and the SINGLE BENCHES will sit as follows on 3<sup>rd</sup> November, 2023:

1.	DIVISION BENCH I comprising the Hon'ble	From 10.30 A.M.
	Hon'ble Mr. Justice H.S.Thangkhiew, Chief	onwards.
	Justice(Acting) and Hon'ble Mr. Justice W.	
	Diengdoh.	
2.	DIVISION BENCH II comprising the Hon'ble	After the rising of
	the Chief Justice(Acting) and Hon'ble Mr.	DIVISION BENCH I.
	Justice B. Bhattacharjee.	
3.	DIVISION BENCH III comprising Hon'ble the	After the rising of
	Mr. Justice W. Diengdoh and Hon'ble Mr.	DIVISION BENCH II.
	Justice B. Bhattacharjee.	No.
4.	SINGLE BENCH of Hon'ble Mr. Justice	After the rising of
	H.S.Thangkhiew, Chief Justice(Acting).	DIVISION BENCH II.
5.	SINGLE BENCH of Hon'ble Mr. Justice W.	After the rising of
	Diengdoh.	DIVISION BENCH I and
		then after rising of
		DIVISION BENCH III.
6.	SINGLE BENCH of Hon'ble Mr. Justice B.	From 10.30 A.M. and
	Bhattacharjee.	then after the rising of
		DIVISION BENCH III.

By Order,

## JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/454-A Copy to: -

okhiew Chief Justice (Acting) Figh

Dated Shillong, the 2<sup>nd</sup> November, 2023

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice(Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded on the Official Website of this High Court.
- 10. The Court Officer concerned for kind information and necessary action.
- 11. All Court Masters concerned for information and necessary action.
- 12. Notice Board.

13. Office File.

**JOINT REGISTRAR (LISTING)** 

2/11/23